

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH, JABALPUR

Original Application No. 132 of 2003

Jabalpur, this the the 6th day of March 2003

Hon'ble Mr. Justice N.N. Singh - Vice Chairman
Hon'ble Mr. R. K. Upadhyaya - Member (Administrative)

1. Narendra Kumar, S/o Late
Shri Maya Ram,
aged about 48 years,
Jamadar Durwan,
Ordnance Factory, Itarsi
Distt. Hoshangabad.
2. Lakhman Lal Malviya,
S/o Late Sri Nanhelal Malviya,
aged about 50 years, Jamadar
Durwan, Ordnance Factory,
Itarsi, Distt. Hoshangabad.

- APPLICANTS

(By Advocate - Shri S.K. Nagpal)

VERSUS

1. Union of India,
Through; The Secretary,
Government of India, Ministry of
Defence, Department of Defence
Production New Delhi.
2. Chairman, Ordnance Factory
Board, Ayudh Bhawan, 10-A.
Shaheed Khudiram Bose Road,
Kolkata-700001
3. General Manager,
Ordnance Factory, Itarsi,
Distt. Hoshangabad.

- RESPONDENTS

O R D E R (Oral)

The applicants are aggrieved by order dated 7.1.2003 (Annexure-A-1) by which the promotion of the applicants to the post of Subedar Durwan has been cancelled and they have been posted as Jemadar Durwan.

2. The claim of the applicants is that no reasons have been given to the applicants before their reversion and representations filed by the applicants against this impugned order have not yet been disposed of.
3. After hearing the learned counsel of the applicants and without going into the merits of the claim of the applicants, we direct the applicants to send a copy of this order along with a copy of their representation already

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sent against the impugned order dated 7.1.2003(Annexure-A-1) to respondent no.3 within a period of two weeks from today. In case the applicants comply the above order, the respondent no.3 is directed to pass a speaking order under intimation to the applicants within a period of one month from the date of receipt of this order along with a copy of the representation.

4. In view of our direction in the preceding paragraph, this O.A. is disposed of at the admission stage itself.

(R.K.Upadhyaya)
Member (Admnv.)

(N.N.Singh)
Vice Chairman.

rkv.

17.3.03